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Name and address Capacity per annum	Name and address Capacity per ann um
Condensed Milk:	Cheese:—
*M/s. Kaira Dist. Co- operative Milk Produ- cers Union, Anand . 3000 tons.	*Aarey Milk Colony, Bombay Small quantity. M/s. Jamuna Milk Products, Lucknow . 300 tons
*M/s. Food Specialities Private Ltd., Moga . 4000 ,,	M/s. Urmi Cheese & Chemicals Ltd., Mysore . 324 ,,
M/s. Arun Importers Private Ltd., Calcutta 1080 ,,	M/s. Kaira Dist. Milk Producers Union, Anand 240
M/s. C. & E. Morton, Marhowrah 240 ,,	*In Production.
(b) The following is the quantum of	f production achieved or planned for

(b) The following is the	quantum of production achieved or plainled for
achievement by 1965-66:—	
	

		Milk powder		Condensed	Cheese
		Skimmed	Whole	milk	
1. Production achieved in 1961 .	•	721 tonnes	145 tonnes	229 tonnes	Small Quantitie
2. Production planned for achievement b	у.	30,000	tons.	6,000 tons 4	,000 tons

CAMPAIGN TO DEVELOP SMALL-SCALE INDUSTRIES IN U. P.

178. Shri KRISHNA CHANDRA: Will the Minister of Commerce and Industry be pleased to state:

- (a) names of the places where intensive campaign to develop small-scale industries in under-developed areas in Uttar Pradesh has been launched;
- (b) the broad features of the campaign; and
- (c) the details of the progress made so far?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO):

(a) to (c) A statement is attached.

STATEMENT

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- (a) In U. P. intensive campaign to develop small scale industries has been undertaken in the under-developed areas of Hardoi and Basti.
- (b) To create climate conducive to the development of small scale industries by intensive instruction and propaganda about Governmental assistance and other facilities available for the development of small

scale industries. the officers visit the selected area, hold discussions with the industrialists and entrepreguide them regarding suitable lines of investment, model schemes, render technical assistance and help in getting loans etc. from the concerned agencies. The campaign is lanched in four stages: first phase—a quick survey of the industrial potentialities of the area selected. Second phase-Officers of the Central Government, State Government and National Small Industries Corporation contact the prospective entrepreneurs. Third phase-propaganda and publicity regarding the industries having good prospects in the area and facilities available for their development. Fourth assistance in the setting up of the units—preparation of schemes technical assistance, financial assistance

(c) Hardoi.—38 new small scale units with an investment of Rs. 1,81,800 and employment of 91 persons have been started in various industries like agricultural implements, furniture, leather, ropes, card board, chalk candle and lac, brass wares, hosiery, darri, perfumery, lime,

pharmaceuticals plastic goods, embroidery, steel furniture, printing, fruit preservation, hospital goods, radio assembly etc.

Written Answers

Basti.— 59 units with an investment of Rs. 2,62,520 and an employment of 1,104 persons have been started and covered industries like power looms, handlooms, soap, leather tanning, thread balls, embroidery, shoe-making, utensils, smithy, wire nails, agricultural implements, furniture and line.

VALUE OF IMPORT LICENCES ISSUED FOR INDUSTRY

179. Shri KRISHNA CHANDRA: Will the Minister of Commerce AND Industry be pleased to state:

- (a) the value of applications cleared for import of capital goods during 1961;
- (b) the value of such applications for (i) small scale industry and (ii) large scale industry;
- (c) the value of applications cleared for import of raw materials during the year 1961; and
- (d) the value of such applications for (i) small scale Industry and (ii) large scale industry?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO):
(a) Licences worth Rs. 173 crores were issued for import of capital goods during 1961-62.

- (b) No separate figures are available for small scale and large scale industry.
- (c) Licences worth Rs. 384 crores were issued for import of raw materials during 1961-62.
- (d) Of these, licences worth Rs. 11 crores were specifically for import of raw materials for small scale industries and licences worth Rs. 112 crores were specifically for import of raw materials for scheduled industries.

घायात के लाइसेंस

to Questions

१८०. श्री विमलकुमार मञ्जालालकी श्रीरिक्याः स्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि:

- (क) गत पांच वचौं में विदेशी मास के भायात के लिये राज्यवार कितने लाइसेंस दिये गये भीर कितने कितने रूपरों के चे ; भीर
- (ख) इन वशों में विदेशी माल के धायात के लिये प्रत्येक राज्य से कितने कितने लाइसेंस देने के लिये प्रार्थनापत्र दिये गये थे भीर कितने प्रत्य के ये लाइसेंस दिये जाने की मांग की गई बी?

†[IMPORT LICENCES

180. SHRI V. M. CHORDIA: Will the Ministry of Commerce and Industry be pleased to state:

- (a) the State-wise number of licences granted for the import of foreign goods during the last five years and value thereof; and
- (d) the number of licences applied for from each State for the import of foreign goods during these years and the value for which these licences were asked for?]

वाणिज्य तथा उद्योग मंत्रालय में भन्तर्राष्ट्रीय व्यापार मंत्री (श्री मनुभाई शाह): (क) ग्रीर (ख). श्रीयात व्यापार नियंत्रण संगठन में प्राप्त श्रावेदन पत्रों की संख्या, प्रस्येक किस्म के माल के लिये दिये गये श्रावेदन पत्रों के मूल्य तथा प्रत्येक माल के लिए जारी किये गये लाइसेंसों की संख्या ग्रीर मूल्य के श्रांकड़े राज्य-बार संकलित नहीं किये जाते। फिर भी पिछले पांच वर्षों में प्रत्येक वर्ष में प्राप्त श्रावेदन पत्रों की कुल संख्या तथा जारो किये गये लाइसेंसों की संख्या तथा जारो किये गये लाइसेंसों की संख्या तथा मूल्य नीचे दिये गये हों :---

^{†[]} English translation.